

DIVISION BENCH  
COURT - II

**P-105**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/266(KB)2021  
IA(I.B.C)/872(KB)2021

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24<sup>TH</sup> MAY 2024**

|                  |  |
|------------------|--|
| IN THE MATTER OF | STATE BANK OF INDIA<br>VS<br>ARUN KUMAR JAGATRAMKA |
| UNDER SECTION    | SECTION 95(1)                                      |

**Appearance (via video conferencing/physically)**

Mr. M.S. Tiwari, for RoC

Mr. Uttiyo Mallick, Adv. ] for SBI

**ORDER**

1. Ld. Counsel for the parties present.
2. It is stated that an application seeking eviction of the order has been preferred and the same is yet to be taken up by Hon'ble High Court at Calcutta, therefore, list this matter on **19.07.2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**